

HIGH COURT OF SIKKIM
GANGTOK

No.....612/HCS/Confel

Dated:-.....21/12/2022

ORDER

In exercise of the powers under Article 229 of the Constitution of India read with Rule 19 of the High Court of Sikkim (Recruitment, Conditions of Service and Conduct) Rules, 1998 and with a view to ensure smooth and effective administration of the Registry, the Hon'ble, the Chief Justice, has been pleased to allocate the duties and responsibilities of the Judicial Officers attached to this Registry in the following manner and with immediate effect until further orders :-

Sl.No.	Officers	Duties & Responsibilities	Final Reporting Authority
01.	(a) Registrar General (b) Registrar (Judicial Service)-cum-OSD to Hon'ble the Chief Justice (c) Registrar (d) Central Project Co-ordinator	> All matters which are required to be placed before the Hon'ble, the Chief Justice > All matters which are required to be referred to the Full Court > All matters which are required to be placed before Committees headed by the Hon'ble, the Chief Justice	The Hon'ble, the Chief Justice
02.	(a) Registrar (b) Central Project Co-ordinator	> All matters which are required to be placed before, and matters relating to, the Hon'ble Puisne Judges > All matters which are required to be placed before Committees headed by Hon'ble Puisne Judges	The Hon'ble, the Chief Justice

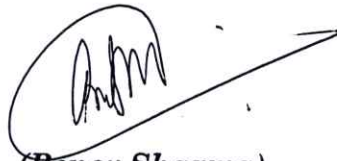
By Order,

Sd/-

(K.W. BHUTIA)
REGISTRAR GENERAL

Copy to :- No. 9586-93/HCS

1. Additional Registrar-cum-PPS to Hon'ble the Chief Justice
2. Additional Registrar-cum-PPS to Hon'ble Senior Judge
3. Deputy Registrar-cum-PS to Hon'ble Judge
4. P.A. to Registrar General, High Court of Sikkim
5. P.A. to Registrar(Judicial Service), High Court of Sikkim
6. P.A. to Registrar, High Court of Sikkim
7. P.A. to CPC, High Court of Sikkim
- ✓ 8. All Section In-Charge, High Court of Sikkim
9. File and
10. Guard file.



(Benoy Sharma)
Central Project Co-ordinator
High Court of Sikkim